

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-275 of 2014 In Appeal No. 166 of 2014
and Appeal No.296 of 2013**

Dated : 10th November, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of

**Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)
Versus**

Adani Power Maharashtra Ltd. & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Kiran Gandhi
Ms. Ramni Taneja for MSEDCL**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-3
Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Pranav Vyas for R-1**

Appeal No.296 of 2013

**Prayas Energy Group ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors.
...Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

**Counsel for the Respondent(s) : Mr. Kiran Gandhi
Ms. Ramni Taneja for R-3

Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1
Mr. Pranav Vyas for R-2**

ORDER

Respondents have already filed the reply.

Post these matters for hearing on **15th December, 2014 at 2:30 p.m.** In the meantime, rejoinder, if any, may be filed.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Jps/Vg